

DIVISION BENCH

O-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1845(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2021, 10:30 A.M

Name of the Company	ESKAY VIDEO PRIVATE LIMITED Vs. DAG CREATIVE MEDIA PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|---------------------------------------|--------------------------|
| 1. | Mr. Sidhartha Sharma, Advocate |] For Financial Creditor |
| 2. | Ms. Ujjaini Chatterjee, Advocate |] |
| 3. | Mr. Arjun Asthana, Advocate |] |
| 1. | Mr. Prantik Garai, Advocate |] For Corporate Debtor |
| 2. | Mr. Arup Nath Bhattacharyya, Advocate |] |
| 3. | Ms. Sreetama Biswas, Advocate |] |

ORDER

1. Ld. Counsel on both sides present.
2. No documents have been uploaded in the e-filing portal. As such, the matter could not be taken up for disposal today.
3. List this matter on 09/06/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.